

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

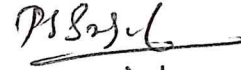
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT  
11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : IBA/1297/2019  
NAME OF THE PETITIONER : Arul Prasad Senniappan  
NAME OF THE RESPONDENT(S) : M/s. Viprah Technologies Limited  
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

P.J. SRI LAKSHMI

For Petitioner



KARNIKKA

For Respondent



MA

1)IBA/1297/2019

**ORDER**

Ld. Counsel Mr. Sri Ganesh for the Petitioner. Mr. Anantha Subramaniam, Respondent is present in person.

Ld. Counsel Mr. Antony Julian has withdrawn from the case and filed memo of withdrawal. Respondent seeks to appear in person during the next hearing.

This is the last opportunity for the Respondent.

List the Petition for **physical hearing on 02.09.2024.**

Sd/-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk